

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 36 OF 2018**

**Dated : 28<sup>th</sup> May, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**The Tata Power Company Ltd. (Distribution) ...Appellant(s)  
Vs.  
Maharashtra Electricity Regulatory Commission ...Respondent(s)  
& Ors.**

Counsel for the Appellant(s) : Mr. Amit Kapoor  
Mr. Malcolm Desai

Counsel for the Respondent(s) : Ms. Ritika Singhal for R-2  
Mr. G. Saikumar  
Ms. Nikita Choukse  
Mr. Paritosh Goelfor R-3

**ORDER**

List the matter for hearing on **06.08.2019**, as agreed by learned  
counsel for both the parties.

**(Ravindra Kumar Verma)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*mk/kt*